COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 48 OF 2017 &</u> IA NOS. 48 OF 2017 AND 49 OF 2017

Dated: 4th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Chettinad Cement Corporation Ltd.

...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : -

<u>ORDER</u>

List the matter on <u>09.08.2017</u>. In the meantime, pleadings be completed. *Interim order to continue till 09.08.2017.*

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt